

SECURITIES APPELLATE TRIBUNAL

IN THE COURT OF/CORAM: HON. JS. TARUN AGARWALA, PRESIDING OFFICER AND HON. MEERA SWARUP, TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :03/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION0306-AT11A.M.

823-ADMISSION-COURT CODE- SANWARIYASCRIP-11.05 AM

1	SEBI Appeal	254/2022	ASHOK DAL AND OIL MILLS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :		Misc. Application/0000419/2022	
	Sub Matter :		Misc. Application/0000420/2022	
2	SEBI Appeal	255/2022	GULAB CHAND AGARWAL Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :		Misc. Application/0000421/2022	
	Sub Matter :		Misc. Application/0000422/2022	
3	SEBI Appeal	256/2022	N.S. AGARWAL TRADING CORPORATION LTD Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :		Misc. Application/0000423/2022	
4	SEBI Appeal	257/2022	SATISH KUMAR AGARWAL Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :		Misc. Application/0000424/2022	
5	SEBI Appeal	258/2022	SRINATHJI DALL MILLS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :		Misc. Application/0000425/2022	
	Misc. Application	419/2022	ASHOK DAL AND OIL MILLS-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000254/2022)				

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CIVIL CAUSE LIST OF DATE :03/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	420/2022	ASHOK DAL AND OIL MILLS-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000254/2022)	Juris Matrix Partners LLP
	Misc. Application	421/2022	GULAB CHAND AGARWAL-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000255/2022)	Juris Matrix Partners LLP
	Misc. Application	422/2022	GULAB CHAND AGARWAL-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000255/2022)	Juris Matrix Partners LLP
	Misc. Application	423/2022	N.S. AGARWAL TRADING CORPORATION LTD-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000256/2022)	Juris Matrix Partners LLP
	Misc. Application	424/2022	SATISH KUMAR AGARWAL-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000257/2022)	Juris Matrix Partners LLP
13	Misc. Application	425/2022	SRINATHJI DALL MILLS-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000258/2022)	Juris Matrix Partners LLP

824-ADMISSION-COURTCODE-TIMBERAO-11.07 AM

6	SEBI Appeal	259/2022	KAJAL NIMESH SHAH Vs. SEBI Sub Matter : Misc. Application/0000426/2022	The Juris Partners
7	SEBI Appeal	261/2022	NIMESH PANKAJ KUMAR SHAH Vs. SEBI	The Juris Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :				
		Misc. Application/0000429/2022		
	Misc. Application	426/2022	KAJAL NIMESH SHAH-COD Vs. SEBI	The Juris Partners
(Main Matter Number :SEBI Appeal/0000259/2022)				
	Misc. Application	427/2022	KAJAL NIMESH SHAH-STAY Vs. SEBI	The Juris Partners
(Main Matter Number :SEBI A. NO. 260/2022)				
	Misc. Application	429/2022	NIMESH PANKAJ KUMAR SHAH-COD Vs. SEBI	The Juris Partners
(Main Matter Number :SEBI Appeal/0000261/2022)				
	Misc. Application	430/2022	NIMESH PANKAJ KUMAR SHAH-STAY Vs. SEBI	The Juris Partners
(Main Matter Number :SEBI A. NO. 262/2022)				
8	SEBI Appeal	260/2022	KAJAL NIMESH SHAH Vs. SEBI	The Juris Partners
Sub Matter :				
		Misc. Application/0000428/2022 Misc. Application No. 427/2022		
9	SEBI Appeal	262/2022	NIMESH PANKAJ KUMAR SHAH Vs. SEBI	The Juris Partners
Sub Matter :				
		Misc. Application/0000431/2022 MISC. Application No. 430/2022		
	Misc. Application	428/2022	KAJAL NIMESH SHAH-COD Vs. SEBI	The Juris Partners
(Main Matter Number :SEBI Appeal/0000260/2022)				
	Misc. Application	431/2022	NIMESH PANKAJ KUMAR SHAH-COD Vs. SEBI	The Juris Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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(Main Matter Number :SEBI Appeal/0000262/2022)

826-ADMISSION-COURTCODE-WINSOMEYARNSGDR-AT11.09AM

10	SEBI Appeal	263/2022	ASHISH BAGRODIA Vs. SEBI	Prakash Shah and Associates
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Sub Matter : Misc. Application/0000432/2022
Sub Matter : Misc. Application/0000433/2022

Misc. Application	432/2022	ASHISH BAGRODIA-COD Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000263/2022)

Misc. Application	433/2022	ASHISH BAGRODIA-STAY Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000263/2022)

827-ADMISSION-COURTCODE-DERECOGNITION-AT11.11A.M.

11	SEBI Appeal	266/2022	Indian Commodities Exchange Limited Vs. SEBI	Zerick Dastur, Advocates and Solicitors
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Sub Matter : Misc. Application/0000443/2022
Sub Matter : Misc. Application/0000444/2022

Misc. Application	443/2022	Indian Commodities Exchange Limited-URGENCY Vs. SEBI	Zerick Dastur, Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000266/2022)

Misc. Application	444/2022	Indian Commodities Exchange Limited-STAY Vs. SEBI	Zerick Dastur, Advocates and Solicitors
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(Main Matter Number :SEBI Appeal/0000266/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>12-ADMDISPOSAL-COURTCODE-LOKMANGALCIS-AT 11.13AM</u>				
12	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
	SEBI Appeal	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000712/2021		
	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi, Sr. Adv. i/b The Law Point
	Misc. Application	712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000060/2019)				
<u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.20AM</u>				
13	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
	Misc. Application	6/2021	Arvind Goyal-URGENCY APPLICATION Vs. SEBI	Babulal Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				

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CIVIL CAUSE LIST OF DATE :03/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
			(Main Matter Number :SEBI Appeal/0000020/2021)	
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000005/2021		
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000008/2021		
	Sub Matter :	Misc. Application/0000006/2021		
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter(Disposed) :	Misc. Application/0000022/2021		
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	Sub Matter :	Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
			(Main Matter Number :SEBI Appeal/0000308/2021)	
<u>357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT11.22 AM</u>				
14	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point
	Sub Matter :	Misc. Application/0000334/2022		
	Misc. Application	334/2022	SEBI Vs. VCG AND CO. AND Anr.	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000496/2020)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>650DISPOSAL-CODE-MISHKAPRICERISE-AT11.23A.M</u>				
15	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	J. L. ADVISORS Mr. Nishit Dhruva, Advocate
	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000539/2021		
	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000156/2021		
	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000157/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) : Misc. Application/0000212/2021				
	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) : Misc. Application/0000213/2021				
	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) : Misc. Application/0000246/2021				
	Misc. Application	539/2021	Kanta Balkishan Jaju- STAY APPLICATION Vs. SEBI	Ms. Neha Achliya, Advocate MDP and Partners
(Main Matter Number :SEBI Appeal/0000213/2021)				
	SEBI Appeal	786/2021	MANSI MANOJ RANE Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001361/2021				
57	SEBI Appeal	787/2021	OMPRAKASH SHARMA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001362/2021				
Sub Matter(Disposed) : Misc. Application/0001363/2021				
	SEBI Appeal	788/2021	MANISH KUMAR BHATI Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001364/2021				

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CIVIL CAUSE LIST OF DATE :03/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	789/2021	TEJAS GALA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001369/2021				
	SEBI Appeal	790/2021	TEJAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001370/2021				
	SEBI Appeal	791/2021	PRIYANKA MHAPSEKAR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001377/2021				
Sub Matter(Disposed) : Misc. Application/0001378/2021				
	SEBI Appeal	792/2021	KIRIT RAMNIKLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001379/2021				
	SEBI Appeal	793/2021	VIKRAM SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001380/2021				
	SEBI Appeal	794/2021	USHA RAKESHKUMAR DIXIT Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001384/2021				
	SEBI Appeal	795/2021	TUSHAR ASHOK THAKUR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001396/2021				
	SEBI Appeal	796/2021	ASHISH ISHWARLAL SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001397/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	797/2021	KETAN JUMAKHLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001398/2021				
<u>257-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT-11.24AM</u>				
16	SEBI Appeal	335/2021	MADHU CHANDA AND OTHERS Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	403/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr. Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000585/2021				
	SEBI Appeal	404/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr. Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000586/2021				
	SEBI Appeal	448/2021	E Ally Consulting Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000640/2021				
Sub Matter : Misc. Application/0000179/2022				
Sub Matter(Disposed) : Misc. Application/0000248/2022				
	SEBI Appeal	449/2021	Viraj Mercantile Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000673/2021				
	SEBI Appeal	12/2022	LAXMI CHATURVEDI AND ORS. Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000064/2022				
Sub Matter(Disposed) : Misc. Application/0000065/2022				
Sub Matter : Misc. Application/0000066/2022				

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CIVIL CAUSE LIST OF DATE :03/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	35/2022	E-ALLY CONSULTING INDIA PVT. LTD. AND ORS Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000057/2022				
	Misc. Application	56/2022	Viraj Mercantile Pvt. Ltd. and Others -Delay App Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000068/2022)				
	SEBI Appeal	68/2022	Viraj Mercantile Pvt. Ltd. and Others Vs. SEBI	
Sub Matter : Misc. Application/0000056/2022				
	Misc. Application	179/2022	E-ALLY CONSULTING INDIA PRIVATE LIMITED AND ORS. Vs. SEBI	Aditya Bhansali Partner
(Main Matter Number :SEBI Appeal/0000448/2021)				

491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS-11.25AM

17	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
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24-DISPOSAL-COURTCODE-LYKAGDR-AT11.27A.M.

18	SEBI Appeal	713/2021	Lyka Labs Limited Vs. SEBI	Visesha Law Services
Sub Matter : Misc. Application/0001199/2021				
Sub Matter : Misc. Application/0001200/2021				

623-DISPOSAL-COURTCODE-CLAIMKSBL-AT-11.29AM

19	SEBI Appeal	752/2021	BIMAL BOTHRA Vs. NSEIL	RGLAWZ
Sub Matter(Disposed) : Misc. Application/0001325/2021				
Sub Matter(Disposed) : Misc. Application/0001375/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	753/2021	MILAP CHAND BOTHRA Vs. NSEIL	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0001326/2021				
Sub Matter(Disposed) : Misc. Application/0001376/2021				
<u>641-DISPOSAL-COURT CODE-SVAMLODR-AT 11.31A.M.</u>				
20	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Juris Matrix Partners LLP Mansukhlal Hirala and Co.
Sub Matter(Disposed) : Misc. Application/0001383/2021				
Sub Matter(Disposed) : Misc. Application/0000104/2022				
<u>685-DISPOSAL-CODE-DISPROPORTIONATE- AT11.33AM</u>				
21	SEBI Appeal	36/2022 (/0000)	DHIREN DHARAMDAS AGRAWAL AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001408/2021				
	SEBI Appeal	37/2022	AMUL GAGABHAI DESAI AND ORS. Vs. SEBI	For Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001409/2021				
	SEBI Appeal	38/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advoca
Sub Matter(Disposed) : Misc. Application/0001413/2021				
Sub Matter : Misc. Application/0000278/2022				
Sub Matter : Misc. Application/0000280/2022				
	SEBI Appeal	39/2022	KRUNAL GOPALDAS RANA AND ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) : Misc. Application/0001416/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	52/2022 (/0000)	JANAKRAY VITHALDAS SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001419/2021				
	Misc. Application	278/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				
	Misc. Application	280/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				
<u>699-DISPOSAL- CODE-FITANDPROPERNEPTUNE-AT 11.35AM</u>				
21	Misc. Application	47/2022 (/0000)	KAILASH RAMKISHAN GUPTA AND ANR-Stay Application Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				
	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				
	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter : Misc. Application/0000047/2022				
Sub Matter : Misc. Application/0000061/2022				